

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/3127/A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 15th May, 2025.

Sub:- **Withdrawal of Casual leave.**

Ref:- Your letter No. JCD.I/18/25/2522 dated 13.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of your casual leave on 13.05.2025**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/3128/A, dated 15.5.2025
Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]